

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:538
ANSWERED ON:14.07.2014
SPECIAL PRIVILEGES OF MPS VIPS
Gandhi Shri Dilip Kumar Mansukhlal

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of special privileges and courtesies being provided to MPs/VIPs by Air India;
- (b) whether the Government has instructed all the private airlines to extend such courtesies to MPs/VIPs;
- (c) if so, the details thereof and the response of the private airlines thereto;
- (d) whether the Government has received any complaints from certain MPs/VIPs against the private airlines for not offering any kind of special privileges and courtesies to them during the last three years and the current year; and
- (e) if so, the details thereof along with the action taken thereon?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Shri G. M. Siddeshwara)

- (a): Details of special privileges and courtesies being provided to MPs/VIPs by Air India is annexed.
- (b) and (c): Instructions have been issued to Airport Authority of India/Airport Operators, Air India and Bureau of Civil Aviation Security to be courteous towards MPs.
- (d) and (e): Based on the complaints received from MPs/VIPs, matter was taken up with the concerned Airlines and necessary instructions/warning letters were issued by the Regulator to the concerned Airlines/Airport Operator to be courteous while taking care of MPs/VIPs.